

(2024) 10 AP CK 0011

Andhra Pradesh High Court - Amaravati

Case No: Criminal Petition No: 6159 Of 2024

Gamparai Sathya Babu, S/O
Gasanna, Valmiki

APPELLANT

Vs

State Of Andhra Pradesh, Rep By
Its Public Prosecutor, High Court
Of Andhra Pradesh At
Amaravathi

RESPONDENT

Date of Decision: Oct. 29, 2024

Acts Referred:

- Code Of Criminal Procedure, 1973 - Section 438
- Narcotic Drugs & Psychotropic Substances Act, 1985 - Section 8(c), 20(b)(ii)(C), 25

Hon'ble Judges: B V L N Chakravarthi, J

Bench: Single Bench

Advocate: K K Komalan

Final Decision: Allowed

Judgement